

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI,**  
**TAMILNADU DAILY CAUSE LIST DATED 23.11.2022 (WEDNESDAY)**  
**CHENNAI BENCH (VIRTUAL MODE)**  
**10.30AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No 89/2022	V. Ravi Prakash Vs Associated Broadcasting Company Private Limited & 3 Ors	Mr. Adithya Reddy	Mr. Chandramouli Prabhakar- R1 Mr.Sathiyarayanan- R2
2	Comp App (AT) (CH) (Ins) No. 411/2022 & IA No. 1006/2022	Ramasamy Shanmuggam Vs Indian Bank <b>WITH</b>	Mr. AG Sathyanarayana	
3	Comp App (AT) (CH) (Ins) No. 412/2022 & IA No. 1007/2022	Ramasamy Shanmuggam Vs GST & Anr <b>WITH</b>	Mr. AG Sathyanarayana	
4	Comp App (AT) (CH) (Ins) No. 413/2022 & IA No. 1008/2022	Ramasamy Shanmuggam Vs IBBI	Mr. AG Sathyanarayana	
5	Comp App (AT) (CH) (Ins) No. 414/2022 & IA No. 1009, 1010 & 1011/2022	T V Sandeep Kumar Reddy Vs State Bank of India & Anr	Mr. Nithin Chowdary Pavuluri	Mr. Pranava Charan for Caveator

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	IA No. 1012/2022 (Adv. Hg) in Comp App (AT) (CH) (INS) No. 139/2022	G.Balasubramaniam Vs Indian Overseas Bank & Anr	Ms. S Manjula Devi	Mr. ML Ganesh- R1 Mr. AG Sathynarayana- R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp. App (AT) (CH) (Ins) No. 294/2021 & IA No. 626 & 627/2021	M.G. Mohan Kumar & 2 Ors Vs American Road Technologies & Solutions Pvt Ltd	M/s Poovayya & Co.	Mr. ML Sharma

8	TA No. 8/2021 (Comp App (AT) (Ins) No. 925/2020)	Shyson Thomas Vs Madhugiri Venkatarayappa Sudharshan & Anr	Mr. S.Vivekananda	Mr. Rajesh Kumar Gautam
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For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	Comp App (AT) (CH) (Ins) No. 385/2022 & IA No. 915 & 916/2022	M/s. GVK Energy Ltd. & Anr. Vs Axis Bank Ltd. & Anr.	Mr. Anant Merathia	Ms. Aparna Ravi, Mr. Soundararajan- R1
10	Comp App (AT) (CH) No. 36/2022	PA Hamza Vs T.P Anil Kumar	Harshini Jhothiraman	M/s Shardul Amarchand & Co- R1-R4 Mr. Alishan Naqvee- R5-R12
11	Comp App (AT) (CH) (Ins) No. 275/2022 & IA No. 587, 588 & 589/2022	Wind Construction Limited Vs. Regen Powertech Private Ltd & 2 Ors	Ms. Abitha Banu	Mr. B Thilak Narayanan- R1 & R2
12	Comp App (AT) (CH) (INS) No.224/2022 & IA No. 481 & 766/2022	Virigineni Anjaiah Vs Pridhvi Asset Reconstruction and Securitization company Ltd.	Mr. K. Ravindranath Mr. P.Pratap	Mr. Surya Teja Nalla
13	Comp App (AT) (CH) (Ins) No. 108/2022 & IA No. 243,244 & 245/2022	Telangana State Southern Power Distribution Co Ltd Hyderabad Vs Mr. T. Sathisan, RP of Splendid Metal Products Ltd & 2 Ors	Mr. Adithya Reddy	Mr. Sandeep Bajaj
14	Comp App (AT) (CH) (Ins) No. 110/2022	Radico Khaitan Ltd Vs Mr. ShivaduttBannanje & 5 Ors	Mr. NP Vijay Kumar	Ms. Lekha Chandrasekhar

For Hearing:

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15	Comp App (AT) (CH) (Ins) No.331/2022 & IA No. 739 & 740/2022	PP Bafna Ventures Pvt. Ltd. Vs Punjab National Bank &3 Ors.	Mr.Kaushik Ramaswamy Mr. Advait R	Mr. Y Suryanarayana- R1
16	Comp App (AT) (CH) (Ins) No.332/2022 & IA No. 741, 742/2022	PP Bafna Ventures Pvt Ltd. Vs. Kotha Venkata Rao & 3 Ors	Mr.Kaushik Ramaswamy Mr. Advait R	Mr. Avinash Krishnan Ravi- R1
17	Comp App (AT)(CH)(Ins) No. 117/2022 & IA No. 276 & 874/2022	Radico Khaitan Limited Vs Mr. ShivaduttBannanje & Anr	N.P. Vijay Kumar	Ms. Lekha Chandrasekhar

18	TA No.57 /2021 (Comp App (AT) (Ins) No. 460/2020)	V N Commercial Corporation Vs Srinivasan Resolution Professional & 2 Ors	Mr. Ashish Rana	Mr. Chakravarthi Srinivasan- R1 Mr. Ajmal Azzath- R2 Mr. Ravi Kumar- R3
19	Comp App (AT) (CH) No. 18/2022 & IA No.208/2022	RBG Trading Corporation P Ltd. & 2 Ors Vs Sulochana Gupta & 2 Ors.  <b>WITH</b>	Mr. Arun C. Mohan	Mr. Sukumar Nainam Oommen Caveator -R1,R2
20	Comp App (AT) (CH) No. 19/2022 & IA No 209,297,848/2022	RBG Enterprises Pvt. Ltd & 2 Ors Vs Sulochana Gupta & 2 Ors  <b>WITH</b>	Mr. Arun C. Mohan	Mr. Sukumar Nainam Oommen Caveator -R1,R2
21	Comp App (AT) (CH) No. 20/2022 & IA No. 210/2022	RBG Retail Pvt. Ltd & 2 Ors Vs Sulochana Gupta & 2 Ors  <b>WITH</b>	Mr. Arun C. Mohan	Mr. Sukumar Nainam Oommen Caveator -R1,R2
22	Comp App (AT) (CH) No.31/2022 & IA No. 347,834,842 & 993/2022	M/s RBG Enterprises Pvt Ltd and 2 Ors Vs Sulochana Gupta and 2 Ors	Mr. Arun C. Mohan,	Mr. Sukumar Nainam Oommen Caveator -R1,R3
23	Comp App (AT) (CH) (Ins) No. 85/2022 & IA No. 176,177 & 178/2022	Senthil Kumar Vs State Bank of India & Anr	K. Moorthy S.R. Sundar	Mr. K. Chandrasekaran
24	Comp App (AT) (CH) (Ins) No. 302/2021 & IA No. 639,640, 641/2021 & 92, 97, 340, 622 & 942/2022	Kineta Global Limited Vs IDBI Bank Limited & 9 Ors  <b>WITH</b>	P. Wilson Associates	Varun Srinivasan R1- R6 Mr. Venkata Sivakumar- R7 Mr. NP. Vijaykumar R8 Mr. Akhil Bhansali R9
25	Comp App (AT) (CH) (Ins) No. 8/2022 & IA No. 621/2022	V Venkata Sivakumar Liquidator, The Jeypore Sugar Co. Ltd Vs IDBI Bank Ltd & 8 Ors	Mr. V. Venkata Sivakumar	Mr. Varun Srinivasan R1-R6 Mr. Akhil Bhansali- R9

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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